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CHAPTER 9

COFFEE, TEA, MATE AND SPICES

NOTES:

1. Mixtures of the products of headings 0904 to 0910 are to be classified as follows:
 - (a) Mixtures of two or more of the products of the same heading are to be classified in that heading;
 - (b) Mixtures of two or more of the products of different headings are to be classified in heading 0910.

The addition of other substances to the products of headings 0904 to 0910 (or to the mixtures referred to in Paragraph (a) or (b) above) shall not affect their classification provided the resulting mixtures retain the essential character of the goods of those heading. Otherwise such mixtures are not classified in this Chapter; those constituting mixed condiments or mixed seasonings are classified in heading 2103.

2. This Chapter does not cover Cubeb pepper (*Piper cubeba*) or other products of heading 1211.

SUPPLEMENTARY NOTES:

- 1) Heading 0901 includes coffee in powder form.
- 2) “Spice” means a group of vegetable products (including seeds, etc.), rich in essential oils and aromatic principles, and which, because of their taste, are mainly used as condiments. These products may be whole or in crushed or powdered form.
- 3) The addition of other substances to spices shall not affect their inclusion in spices provided the resulting mixtures retain the essential character of spices and spices also include products commonly known as “masalas”.

Exim Code	Item Description	Policy	Policy Conditions
0901	COFFEE, WHETHER OR NOT ROASTED OR DECAFFEINATED; COFFEE HUSKS AND SKINS; COFFEE SUBSTITUTES CONTAINING COFFEE IN ANY PROPORTION		
0901 11	<i>Not decaffeinated:</i>		

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	Arabica plantation:		
0901 11 11	A Grade	Free	
0901 11 12	B Grade	Free	
0901 11 13	C Grade	Free	
0901 11 19	Other	Free	
	Arabica Cherry:		
0901 11 21	AB Grade	Free	
0901 11 22	PB Grade	Free	
0901 11 23	C Grade	Free	
0901 11 24	B/B/B Grade	Free	
0901 11 29	Other	Free	
	Rob Parchment:		
0901 11 31	AB Grade	Free	
0901 11 32	PB Grade	Free	
0901 11 33	C Grade	Free	
0901 11 39	Other	Free	
	Rob cherry:		
0901 11 41	AB Grade	Free	
0901 11 42	PB Grade	Free	
0901 11 43	C Grade	Free	
0901 11 44	B/B/B Grade	Free	
0901 11 45	Bulk	Free	
0901 11 49	Other	Free	
0901 11 90	Other	Free	
0901 12 00	Decaffeinated	Free	
0901 21	Non-decaffeinated:		
0901 21 10	In bulk packing	Free	
0901 21 90	Other	Free	
0901 22	Decaffeinated:		
0901 22 10	In bulk packing	Free	
0901 22 90	Other	Free	
0901 90	Other:		
0901 90 10	Coffee husks and skins	Free	

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0901 90 20	Coffee substitutes containing coffee	Free	
0901 90 90	Other	Free	
0902	TEA, WHETHER OR NOT FLAVOURED		
0902 10	<i>Green Tea (not fermented) in immediate packing of a content not exceeding 3 kg:</i>		
0902 10 10	Contents not exceeding 25 g.	Free	
0902 10 20	Contents exceeding 25 g. but not exceeding 1 kg.	Free	
0902 10 30	Contents exceeding 1 kg but not exceeding 3 kg.	Free	
0902 10 90	Other	Free	
0902 20	<i>Other green tea (not fermented):</i>		
0902 20 10	Green Tea in packets exceeding content 3 kg. but not exceeding 20 kg.	Free	
0902 20 20	Green Tea in bulk	Free	
0902 20 30	Green Tea agglomerated in forms such as ball, brick and tablets	Free	
0902 20 40	Green Tea waste	Free	
0902 20 90	Other	Free	
0902 30	<i>Black tea (fermented) and partly fermented tea, in immediate packings of a content not exceeding 3 kg.:</i>		
0902 30 10	Contents not exceeding 25 g.	Free	
0902 30 20	Contents exceeding 25 g. but not exceeding 1 kg.	Free	
0902 30 30	Contents exceeding 1 kg. but not exceeding 3 kg.	Free	
0902 30 90	Other	Free	
0902 40	<i>Other black tea (fermented) and other partly fermented tea:</i>		
0902 40 10	Content exceeding 3 kg. but not exceeding 20 kg.	Free	
0902 40 20	Black Tea, leaf in bulk	Free	
0902 40 30	Black Tea, dust in bulk	Free	
0902 40 40	Tea bags	Free	
0902 40 50	Black Tea, agglomerated in forms such as ball, brick and tablets	Free	
0902 40 60	Black Tea waste	Free	
0902 40 90	Other	Free	
0903 00 00	Mate	Free	

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0904	PEPPER OF THE GENUS PIPER; DRIED OR CRUSHED OR GROUND FRUITS OF THE GENUS CAPSICUM OR OF THE GENUS PIMENTA		
0904 11	<i>Neither crushed nor ground:</i>		
0904 11 10	Pepper, long	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 20	Light black pepper	Free	<p>Provided CIF value is Rs.500/- and above per Kilogram.</p> <p>However, imports under Advance Authorisation Scheme are exempted from the MIP condition when import is for extraction of oleoresin, for re-export, by the manufacturer exporters only, subject to the following condition:</p> <p>a. Light black pepper berries shall have a minimum piperine content of 6% for import into India under AAS for oleoresin.</p> <p>b. The samples shall be drawn by Customs and tested at Spices Board's Quality Evaluation</p>

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			<p>Labs for piperine content as per the ISO 5564 method.</p> <p>c. The yield assessment for oleoresin for AAS shall be done as per the ISO 1108 method at the Quality Evaluation Lab of Spices Board.</p> <p>d. The manufacturer exporters, who import pepper under AAS, for oleoresin purpose shall submit the details of import of pepper viz. quantity of pepper imported, quantity of oleoresin produced, quantity of oleoresin re-exported, balance stock available as well as the details of usage/disposal of spent material on a monthly basis to the Spices Board.</p>
0904 11 30	Black pepper, garbled	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 40	Black pepper ungarbled	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 50	Green pepper, dehydrated	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 60	Pepper pinheads	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 70	Green pepper, frozen or dried	Free	Provided CIF value

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			is Rs.500/- and above per Kilogram
0904 11 80	Pepper other than green, frozen	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 11 90	Other	Free	Provided CIF value is Rs.500/- and above per Kilogram
0904 12 00	Crushed or ground	Free	Provided CIF value is Rs.500/- and above per Kilogram
	<i>Fruits of the genus Capsicum or of the genus Pimenta:</i>		
0904 21	<i>Dried, neither crushed nor ground:</i>		
0904 21 10	Of genus Capsicum	Free	
0904 21 20	Of genus Pimenta	Free	
0904 22	<i>Crushed or ground:</i>		
0904 22 11	Chilly Powder	Free	
0904 22 12	Chilly seeds	Free	
0904 22 19	Other	Free	
0904 22 21	Powder	Free	
0904 22 29	Other	Free	
0905	VANILLA		
0905 10 00	Neither Crushed or ground	Free	
0905 20 00	Crushed or ground	Free	
0906	CINNAMON AND CINNAMON-TREE FLOWERS		
0906 11	<i>Cinnamon (<i>Cinnamomum zeylanicum</i> Blume)</i>		
0906 11 10	Cinnamon bark	Free	
0906 11 20	Cinnamon tree flowers	Free	
0906 11 90	Other	Free	
0906 19	<i>Other:</i>		
0906 19 10	cassia	Free	
0906 19 90	other	Free	

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0906 20 00	Crushed or ground	Free	
0907	CLOVES (WHOLE FRUIT, CLOVES AND STEMS)		
0907 10 10	Extracted	Free	
0907 10 20	Not Extracted (other than stem)	Free	
0907 10 30	Stem	Free	
0907 10 90	Other	Free	
0907 20 00	Crushed or ground	Free	
0908	NUTMEG, MACE AND CARDAMOMS		
	<i>Nutmeg:</i>		
0908 11	<i>Neither crushed nor ground:</i>		
0908 11 10	In shell	Free	
0908 11 20	Shelled	Free	
0908 12 00	Crushed or ground	Free	
0908 21 00	Neither crushed nor ground	Free	
0908 22 00	Crushed or ground	Free	
	<i>Cardamoms:</i>		
0908 31	<i>Neither crushed nor ground:</i>		
0908 31 10	Large (amomum)	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014
0908 31 20	Small (ellettaria),alleppey green	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014

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0908 31 30	Small, coorg green	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014
0908 31 40	Small, bleached, half bleached or bleachable	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014
0908 31 50	Small mixed	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014
0908 31 90	Other	Free	Subject to CIF value of Rs. 500/- and above per Kilogram and provision of FSSAI Act, 2006. Notification No. 109/(RE-2013)/2009-2014
0908 32	<i>Crushed or ground:</i>		
0908 32 10	Powder	Free	
0908 32 20	Small cardamom seeds	Free	
0908 32 30	Cardamom husk	Free	
0908 32 90	Other	Free	
0909	SEEDS OF ANISE, BADIAN, FENNEL, CORIANDER, CUMIN OR CARAWAY; JUNIPER BERRIES		
	<i>Seeds of coriander:</i>		
0909 21	<i>Neither crushed nor ground:</i>		

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0909 21 10	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 21 90	Other	Free	
0909 22 00	Crushed or ground	Free	
	Seeds of cumin:		
0909 31	<i>Seeds of cumin neither crushed nor grounded</i>		
	Cumin, black:		
0909 31 11	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 31 19	Other	Free	
	Cumin, other than black:		
0909 31 21	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 31 29	Other	Free	
0909 32 00	Crushed or ground	Free	
	Seeds of anise, badian, caraway or fennel; juniper berries:		
0909 61	<i>Neither crushed nor ground:</i>		
	Seeds of anise:		
0909 61 11	Of seed quality	Restricted	Import permitted for

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			sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 61 19	Other	Free	
	<i>Seeds of badian:</i>		
0909 61 21	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 61 29	Other	Free	
	<i>Seeds of caraway or fennel:</i>		
0909 61 31	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.
0909 61 39	Other	Free	
	<i>Juniper berries:</i>		
0909 61 41	Of seed quality	Restricted	Import permitted for sowing without a licence in accordance with import permit granted under Plant Quarantine (Regulation of Imports into India) Order, 2003.

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0909 61 49	Other	Free	
0909 62	<i>Crushed or ground:</i>		
0909 62 10	Anise	Free	
0909 62 20	Badian	Free	
0909 62 30	Caraway or fennel	Free	
0909 62 40	Juniper berries	Free	
0910	GINGER, SAFFRON, TURMERIC (CURCUMA), THYME, BAY LEAVES, CURRY AND OTHER SPICES		
	<i>Ginger:</i>		
0910 11	<i>Neither crushed nor ground:</i>		
0910 11 10	Fresh	Restricted	
0910 11 20	Dried, unbleached	Free	
0910 11 30	Dried, bleached	Free	
0910 11 90	Other	Free	
0910 12	<i>Crushed or ground:</i>		
0910 12 10	Powder	Free	
0910 12 90	Other	Free	
0910 20	<i>Saffron:</i>		
0910 20 10	Saffron stigma	Free	
0910 20 20	Saffron stamen	Free	
0910 20 90	Other	Free	
0910 30	<i>Turmeric (Curcuma):</i>		
0910 30 10	Fresh	Free	
0910 30 20	Dried	Free	
0910 30 30	Powder	Free	
0910 30 90	Other	Free	
	<i>Other spices:</i>		
0910 91 00	Mixtures referred to in Note 1(b) to this chapter	Free	
0910 99	<i>Other:</i>		
	<i>Seed:</i>		
0910 99 11	Celery	Free	

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0910 99 12	Fenugreek	Free	
0910 99 13	Dill	Free	
0910 99 14	Ajwain	Free	
0910 99 15	Cassia torea	Free	
0910 99 19	Other	Free	
	<i>Powder:</i>		
0910 99 21	Cassia	Free	
0910 99 23	Celery	Free	
0910 99 24	Fenugreek	Free	
0910 99 25	Dill	Free	
0910 99 26	Poppy	Restricted	
0910 99 27	Mustard	Free	
0910 99 29	Other	Free	
	<i>Husk:</i>		
0910 99 39	Other	Free	
0910 99 90	Other	Free	

Policy Conditions of this Chapter:

- 1) Goods in this chapter may fall under restricted list of crude drugs as listed in Policy Condition (2) at the end of Chapter 12. In such cases, policy as indicated therein should be applicable.
- 2) Irrespective of the Policy indicated against the Exim Code Nos. 0902 20 40 and 0902 40 60 in column 3 of ITC (HS) above, the import of these items will be subject to the conditions of the provisions of the Tea Waste (Control) Order, 1959 as amended from time to time (can be accessed from the website of the Tea Board of India: <http://www.teaboard.gov.in>). Import of tea waste is to be allowed only to the licence holders under the aforementioned Order issued by Tea Board of India.